

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 22<sup>th</sup> September, 2023

**No.HC.VII-17/2023/9739/A** Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench, Aizawl is relieved from the post of Registrar, Gauhati High Court, Aizawl Bench, Aizawl in order to enable him to join his new assignment after handing over charge to the Joint Registrar(Judicial), Gauhati High Court, Aizawl Bench, Aizawl.

**No.HC.VII-17/2023/9740/A.** Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the constitution of India, has been pleased to appoint Shri Thang Lianmang Guite, an officer in Grade-I of Mizoram Judicial Services, presently posted as District & Sessions Judge, Lunglei District, as Registrar, Gauhati High Court, Aizawl Bench, Aizawl in his Grade Pay plus other allowances as admissible under the Rules with effect from the date of assuming charge vice Shri Joel Joseph Denga transferred.

Shri Guite will hand over charge of his Court and office to Shri F. Rohlupua, Additional District Judge, Lunglei and join his new assignment.

**No.HC.VII-17/2023/9741/A.** Shri Vincent Lalrokima, an officer in Grade-II of Mizoram Judicial Services, presently posted as Joint Registrar (Judicial), Aizawl Bench, Gauhati High Court is relieved from the Registry, Gauhati High Court, Aizawl Bench, Aizawl, on being promoted to Grade-I, in order to enable him to join his new assignment after handing over charge to the Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

**No.HC.VII-17/2023/9742/A.** Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the constitution of India, has been pleased to appoint Shri Laldinpuia Tlau, an officer in Grade-II of Mizoram Judicial Services, presently posted as Sr. Civil Judge cum CJM, Mamit, as Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl in his Grade Pay plus other allowances as admissible under the Rules with effect from the date of assuming charge vice Shri Vincent Lalrokima transferred.

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Shri Tlau will hand over charge of his Court and office to Civil Judge cum JMFC, Mamit and join his new assignment.

By Order,  
*Sd/- Utpal Rajkhowa*  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-17/2023/9743-9759 /A. Dated 22.09.2023**

Copy to:-

1. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl for information and necessary action.
2. The Accountant General, Mizoram, Aizawl.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. He is requested to Inform the concerned officers Immediately.
4. The District & Sessions Judge, .
5. The Registrar cum Principal Secretary, to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
7. Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei District.
8. Shri F. Rohlupua, Additional District Judge, Lunglei.
9. Shri Vincent Lalrokima, Joint Registrar (Judicial) , Aizawl Bench, Gauhati High Court
10. Shri Laldinpuia Tlau, Sr. Civil Judge cum CJM, Mamit.
11. The Chief Controller of Accounts & Treasuries, Govt. of Mizoram, Aizawl.
12. The Joint Registrar (.....), Gauhati High Court, Guwahati.
13. The Controller, Printing & Stationeries, Govt. of Mizoram, Aizawl for publication in the Mizoram Gazette.
14. The Civil Judge cum JMFC, Mamit.
15. The Private Secretary to Hon'ble Mr. Justice/Mrs. Justice..... Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati for uploading the Notofication in the Gauhati High Court website.
17. The C.A. to Registrar General/ Rigrstrar (Admn.)/ Registrar (Vigilance)/ Registrar (Estt.), gauhati High Court, Guwahati.

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**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**